

### Opening of Regional Stationery Depots

3318. SHRI HARISH KUMAR GANGWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Regional Stationery Depots have been located at Delhi, Madras and Bombay to improve the supply of articles of stationery to the local indentors apart from facilitating better contact between the indentors and the supply agency and to reduce the quantum of local purposes; and

(b) if so, whether such Regional Depots are to be opened in other capital cities of all the States where concentration of Central Government Offices are substantial to further improve the affairs?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Three Regional Stationery Depots at Delhi, Madras and Bombay, along with the main office/depot at Calcutta, constitute the net-work of the Government of India Stationery Office.

(b) No, Sir.

### Drinking Water Supply Scheme

3320. SHRI M. V. CHANDRA-SEKARA MURTHY:  
SHRI SUDHIR KUMAR GIRI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether State Governments were assured by the Union Government that financial constraints would not be allowed to impede drinking water supply scheme;

(b) if so, whether Union Government has also assured the States to bring the entire population under the drinking water scheme; and

(c) what are the schemes likely to be completed during the current year, State-wise?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Drinking water supply is a State subject. Schemes are formulated and implemented by the State Governments from the funds provided in the State Plans. However, the Central Government provides assistance to the State Governments under the Centrally Sponsored Accelerated Rural Water Supply Programme to supplement their resources in providing safe drinking water to the identified problem villages. During the Sixth Plan "effort will be to cover all the identified problem villages with atleast one source of safe potable water available throughout the year".

(b) In the conference held with the representatives of the State Governments in February, 1982, in New Delhi, it was resolved that water supply should be provided to the entire urban and rural population during the International Drinking Water Supply and Sanitation Decade, i.e., by March, 1991.

(c) As the schemes are formulated and implemented by State Governments, the Programme has to be drawn up by the State Government.

### Rate of Agricultural Growth

3321. SHRI RASABEHARI BEHERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that agricultural growth in India is very slow;

(b) if so, whether Central Government have examined the reasons for slow rate of agricultural growth in India; and

(c) if so, details thereon?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT

(SHRI R. V. SWAMINATHAN): (a) The compounded growth rate of agricultural production during the period 1949-50 to 1980-81 is 2.59 per cent per annum. This is higher than the rate of growth of population which is 2.15 per cent annum. Taking a more recent period 1968 to 1979 the figures of index number of agricultural production, as reported in the FAO Year Book, 1979, indicate that our growth performance (2.44 per cent per annum) was better than the world average. (2.42 per cent per annum).

(b) and (c). Does not arise, Sir.

‘घनाभाव से उत्तर प्रदेश में पेयजल कार्यक्रमों में बाधाएँ’ शीर्षक से समाचार

3222. श्री जैनुल बशर : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान बनारस से प्रकाशित 10 फरवरी 1982 के ‘आज’ में ‘घनाभाव से उत्तर प्रदेश में पेयजल कार्यक्रम में बाधाएँ’ शीर्षक से प्रकाशित समाचार की ओर आकर्षित किया गया है ; और

(ख) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) और (ख). पेय जल पृति राज्य का विषय है और राज्य सरकारें राज्य योजनाओं में प्रदत्त निधियों से योजनाएं तैयार करती हैं और उनका कार्यान्वयन करती हैं। तदनुसार उत्तर प्रदेश सरकार द्वारा कार्यवाही की जानी होती है। जहाँ तक केन्द्रीय सरकार का संबंध है, समस्याग्रस्त गांवों में स्वच्छ पेय जल मुहैया कराने में राज्य सरकार को उनके संघनों को बढ़ाने के लिए केन्द्र द्वारा प्रवर्तित स्वरित ग्रामीण जलपृति कार्यक्रम के अन्तर्गत वित्तीय सहायता दी जाती है।

### Works Study in TCPO

3323. PROF. AJIT KUMAR MEHTA:  
SHRI CHANDRADEO PRA-  
SAD VERMA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his Ministry has conducted any study to assess the work load of officials and staff working in the Town and Country Planning Organisation, a subordinate Office of the Ministry;

(b) if so, details thereof and the category-wise (Gazetted and non-Gazetted) posts found short or surplus in the Town and Country Planning Organisation;

(c) how far the assessment of the study team will affect on the increasing/reducing the staff stagnation;

(d) how many persons are stagnating for more than 10 years in the same posts; and

(e) what measures have been taken by his Ministry to streamline the promotion avenues of the Social Scientists and physical staff at the lower and middle levels?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e). In connection with the re-structuring of the Town & Country Planning Organisation, a study has been conducted. Among other things, the study covers the work load of technical staff. The study recommends the creation of some posts and abolition of some. Although the re-structuring and the study is mainly in relation to the capacity of the Organisation to carry out its functions and responsibilities, questions of career development and growth opportunities, have also been taken into account. No final view has been taken as the matter is under consideration.